GOVERNMENT OF INDIA MINISTRY OF CULTURE

RAJYA SABHA UNSTARRED OUESTION NO.1766

TO BE ANSWERED ON 16.03.2023

PROTECTED MONUMENTS IN ODISHA

SHRI SUJEET KUMAR: 1766.

Will the Minister of CULTURE be pleased to state:

- (a) the total number of protected monuments in the State of Odisha along with the locationwise details thereof;
- (b) the amount of funds spent on the safety and care of the said monuments during the last three years:
- (c) the revenue earned from these monuments during the said period; and
- (d) whether efforts are being made by Government to increase the revenue earned through these monuments and if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH **EASTERN REGION** (SHRI G. KISHAN REDDY)

- (a) 80 monuments/sites are declared to be of national importance in Odisha. Their locationwise details are available at https://asi.nic.in
- (b) Expenditure incurred on conservation, preservation, maintenance and security of these monuments and sites during the last three years is as under:

Year	Expenditure	Security
	(amount in	(amount
	crore)	in crore)
2019-20	5.30	2.99
2020-21	3.63	3.36
2021-22	8.22	3.42

(c) The revenue earned from sale of entry tickets at five centrally protected ticketed monuments during the last three years is as under:

Year	Revenue (amount in	
	crore)	
2019-20	9.38	
2020-21	2.30	
2021-22	3.02	

The steps taken include providing tourist facilities/amenities like drinking water, toilets, (d) pathways, ramps, Wi-Fi, cafeteria, interpretation centre, brail signage, illumination, sound and light show, souvenir shop, etc. at monuments and sites and also monuments are kept in presentable condition to extend better visitor experience.